

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA no. 703/92  
(525/89) : Date of order 13.2.95

Ambar Shankar : Applicant

v/s

Union of India & Others : Respondents.

Applicant in person

Mr. Manish Bhandari : Counsel for the respondents.

CORAM

Hon'ble Mr. Gopal Krishna, Member (Judicial)

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. GOPAL KRISHNA, MEMBER (JUDICIAL)

Heard. The applicant seeks permission to withdraw this application. Permission to withdraw the OA is granted to him. This OA is, therefore, dismissed as having been withdrawn. No order as to costs.

(O.P. SHARMA)  
MEMBER(A)

Gopal Krishna  
(GOPAL KRISHNA)  
MEMBER(J)